

DIVISION BENCH

S-5

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/83(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	DELHI CONTROL DEVICES PRIVATE LIMITED VS CAMPBELL ADVERTISING PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Adhish Srivastava, Adv.] For the petitioner

ORDER

1. Ld. Counsel for the petitioner present.
2. At request by the Ld. Counsel for the petitioner, post this matter on **11/06/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**